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CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Misc. Application No. _____ of 1993

IN

Original Application No. 1040 of 1993

Abdul Majid Shafiq through x
Ishtiaq Bano

Applicant

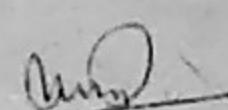
versus

D.R. M.N.R.) Moradabad and others Respondents
Hon'ble Mr. Maharaj Din J M
Hon'ble Mr. B K Singh, A M

(By Hon'ble Mr. Maharaj Din J M)

The applicant has moved an application on 14.7.1993 praying that she may be allowed to withdraw the application with permission to file a fresh application on the same cause of action and she further stated that there are certain defects in the application as such the applicant wants to withdraw this application. The applicant is permitted to withdraw the original application No. 1040/93 with liberty to file fresh O.A. on the same cause of action. The Misc. Application No. 1415/93 as well as O.A. No. 1040/93 are accordingly disposed of.


Member (A)


Member (J)

Dated: 13.8.1993

(RKA)